

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.12.2021)

1. Name of Officer (in full) Nagendranath Chiluvuru
 2. Service to which the officer belongs FSSAI - SRO / VSKP
 5. Date of Appointment 27/01/2021

3. Present post held (with date) Assistant Director (Tech.) as on 17/01/2022
 4. Present Pay Level - 10
 6. Date of Birth 11/08/1990

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
#10-13, Chiluvuru (PO), Duggivala (M), Guntur (D), AP PIN: 522 330	Plot: 1300 Sq-ft SBHK / 2600 Sq-ft House (Approx.)	Plot was inherited from grand father. Construction with Joint home loan with Father. INR 20 Lakh	INR 60 Lakh	—	Building constructed on inherited/ ancestral plot	Nil	

from IDBI Bank & Savings of Self & Parents. 2020-2021

Signature Ch. Nayath
 Name 12/01/2021
 Designation NAGENDRANATH CHILUVRU

Date
AUTHORISED OFFICER
Food Safety and Standards Authority of India
Ministry of Health and Family Welfare
Government of India
Branch Office-Visakhapatnam

Note

- 1) * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- 2) ** Includes short term leases also.
- 3) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- 4) All columns should be filled duly typed neatly.
- 5) To be submitted in triplicate.